

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

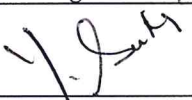

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/IND- 3159/252/HDB/2017
NAME OF THE COMPANY	Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd
NAME OF THE PETITIONER(S)	Moturi Srinivas Prasad on behalf of Nandan Renewable Energies Ltd
NAME OF THE RESPONDENT(S)	RoC
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	surya.corporate.lawyer@gmail.com 9849866556	
Rajshekar.D	impled Petitioner	d.r.rajshelkar77@gmail.com (966686391)	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri Rajshekar.D, Learned Counsel for the impleading Petitioner.

The Learned Counsel for the Impleading Petitioner requests two weeks' time to impleading petition. Post the case on 20.10.2017. Meanwhile, the Learned Counsel for the Petitioner is directed to comply with the objections raised by the Registry.

Post the case on 20.10.2017.



Member (T)



Member (J)